

Unemployed Engineering Graduates and Diploma-holders

**1091. Shri Vasudevan Nair:
Shri C. Jamarthanan:
Shri F. C. Adichan:**

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) whether it is a fact that hundreds of Engineering Graduates and Diploma-holders are remaining unemployed;

(b) if so, the break-up State-wise; and

(c) the steps contemplated for providing employment to these people?

The Minister of Labour and Rehabilitation (Shri Jatsukhlal Hathil): (a) and (b). A statement is laid on the Table of the House. [Placed in Library. See No LT-993/87]. The number of job seekers as given in this statement does not, however, present an accurate picture of unemployment among Engineers for the following reasons:

(i) Type studies conducted in a few selected areas indicate that the proportion of engineering graduates on the live register who are already employed may be of the order of 50 per cent.

(ii) An ad-hoc study has revealed that of the Engineering Graduates and Diploma-holders belonging to the principal branches (Civil, Mechanical and Electrical)—nearly 75 per cent and 50 per cent of respectively, were on the register for a period of less than six months.

Thus the unemployment problem among Engineers is not as acute as revealed by the size of the Live Register.

(c) Development of Industries, agriculture on modern lines, greater impetus to small scale industries and expansion of transport and communica-

tions system etc. envisaged in the Fourth Plan are expected to lead to larger employment opportunities for the unemployed including engineers and other technical persons.

Telephone Revenue Account Offices

***1092. Shri Anrudhan:
Shri E. K. Nayanar:
Shri Umanath:
Shri Viswanatha Menon:
Shri K. M. Abraham:
Shri Jyotirmoy Basu:
Shri F. F. Esthose:
Shri C. K. Chakrapani:**

Will the Minister of Communications be pleased to state:

(a) whether the decision to decentralise the Telephone Revenue Accounts Offices from the Circle level to the Divisional level was taken on the advice of the foreign consultants;

(b) whether the Staff Unions were against such a proposal and whether they felt that it would not only cause untold hardship to the staff by dislocation and change of service conditions but also impair the efficient functioning and proper checks on the revenue collection;

(c) whether Government have considered the merger of the Maintenance Wing of the Department and the Revenue collection machinery; and

(d) if so, the results thereof?

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri I. K. Gujral):

(a) The decision to decentralise Telephone Revenue Accounts Offices to the Divisional level was taken in 1960. The foreign consultants, who examined and reported on the accounting procedures of the telecommunications operations, also recommended the same step in 1965.

(b) Yes, Sir.

(c) and (d). Orders for the transfer of the telephone revenue work to

Divisional level have been issued in respect of a number of Divisions. Some of these offices have also shifted, others are in the process of shifting.

Public Schools

*1092. Shri G. S. Mishra:
Shri Mohan Prasad:
Shri Sheopujan Shastri:

Will the Minister of Education be pleased to state:

(a) the reasons for giving recognition and awarding aid and/or support, if any, to the public schools which are run for the benefit of the children of the rich;

(b) when the policy of recognition and support to these schools was adopted by Government and the specific benefit accruing to the country from such schools; and

(c) whether Government propose to revise the policy of giving recognition and support to the public schools?

The Minister of State in the Ministry of Education (Shri Bhagwat Jha Aash): (a) The Central Government does not give any maintenance grants to Public Schools.

The question of the Government giving recognition to such schools, therefore, does not arise.

For its recognition as a Public School, a school has to be a member of the Indian Public Schools Headmasters' Conference which is a non-government organisation. For educational purposes its recognition depends on the schools fulfilling the conditions prescribed by the Board/Agency for whose examinations it seeks to prepare its students.

(b) and (c). Do not arise.

दिल्ली के कालिजों में दाखिला

1094. श्री रामानन्दर कालकी :
डा० पूर्ण प्रकाशपुरी :
श्री किशु कुमार कालकी :

श्री रामानन्दर कालकी :
श्री जयगुन सिंह महीरिया :
श्री प्रकाशचरित कालकी :
श्री रामानन्दर कालकी :
श्री रामदेव रमाशरण :

क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि दिल्ली प्रशासन ने यह निर्णय किया है कि उच्चतर माध्यमिक परीक्षा में 40 प्रतिशत से कम अंक प्राप्त करने वाले विद्यार्थियों को इस वर्ष कालिजों में दाखिला नहीं मिलेगा;

(ख) क्या परीक्षा फल घोषित हो जाने के बाद इस प्रकार की घोषणा करना अनुचित नहीं है;

(ग) इस वर्ष कितने विद्यार्थियों को दाखिला नहीं मिलेगा तथा क्या 40 प्रतिशत से कम अंकों संबंधी निर्णय अगले वर्ष तक के लिये स्थगित नहीं किया जा सकता; और

(घ) इसके सम्बन्ध में सरकार की क्या प्रतिक्रिया है ?

शिक्षा मंत्री (डा० चिनुब सेन) :

(क) यह निर्णय कि उच्चतर माध्यमिक परीक्षा के पूर्वोक्त में 40 प्रतिशत अंक दिल्ली कालिजों में दाखिले की योग्यता के लिए कम से कम माने जायेंगे, 20 सितम्बर, 1963 को दिल्ली विश्वविद्यालय-विद्या परिषद् की बैठक में लिया गया था और 1964-65 के शैक्षिक वर्ष के दौरान प्रयत्न में आ गया था। तब से इस निर्णय में कोई परिवर्तन नहीं हुआ है।

(ख) और (ग) . प्रश्न नहीं उठता।

(घ) विश्वविद्यालय एक स्वायत्त-शासी निकाय है और अपने सम्बन्धन पाठ्यक्रमों में दाखिले के लिए आवश्यक शर्तों को निर्धारित करने के लिए सक्षम है।